

(c) whether attention of Government has been drawn to a judgement given by Kerala High Court in this regard; and

(d) if so, the steps being taken to implement the court judgement?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). Yes, Sir. The Law Commission in its ninetieth report has recommended for the amendment of section 10 of the Indian Divorce Act, 1869. Some representations from Christian individuals and Associations have also been received for the amendment of Christian marriage and divorce laws. The policy of the Government in this regard has been not to effect any changes in the laws of minority communities unless sufficient initiative therefor comes from the communities themselves.

(c) and (d). In the absence of sufficient details of the case to which the judgement relates, it will not be possible for Government to give its reaction thereon.

Setting up of a Second Steel Plant In Orissa

369. SHRI A.N. SINGH DEO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government are proposing to establish a second steel plant in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). There is a proposal for setting up a new steel plant at Daitari in Orissa. Project details are under formulation.

Telecast of T.V. Serial 'Bible'

370. PROF. K.V. THOMAS: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the production of the T.V. serial 'Bible' has been started; and

(b) if so, when this serial is likely to be telecast?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir. The production of a TV serial on Biblical stories has started.

(b) The producers have, presently, submitted the 'pilot' episode of this serial for preview by the Screening Committee. Final approval for telecast of a serial under the sponsored category is accorded only after the 'pilot' programme is previewed and approved by the Screening Committee. Telecast schedule is finalised later when the first four episodes have been received and found satisfactory by Doordarshan.

Central Financial Assistance for the Development of Tourism in Kerala

371. PROF. K.V. THOMAS: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) the projects in Kerala getting central financial assistance for the tourist development during the last three years;

(b) the progress made in the implementation of completing of these projects; and

(c) the statistics of tourist inflow to Kerala during the last three years?

THE MINISTER OF COMMERCE AND

TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). With a view to developing tourist infrastructure in Kerala, the Central Department of Tourism has sanctioned financial assistance to the State Government for various projects, during the last three years. These include Yatri Niwases, Beach Resorts, Forest Lodges, Luxury Cruises, Way-

side amenities, Equipments for water sports, Floating Restaurant, etc. These projects are at various stages of implementation.

(c) The statistics of tourist inflow to Kerala as reported by the State Government during the last three years and first 8 months of 1989 are given as under:—

<i>Year</i>	<i>Domestic</i>	<i>Foreign</i>	<i>Total</i>
1986	10,46,568	95,567	11,42,135
1987	10,66,445	88,842	11,55,287
1988	12,03,198	95,611	12,98,809
1989 (Upto Aug.)	8,69,572	75,010	9,44,582

MPEDA Assistance for Fish Farming and Exports

372. **PROF. K.V. THOMAS:** Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) the assistance given by Marine Products Export Development Authority (MPEDA) for fish farming, processing and export; and

(b) the foreign exchange earned during the last five years by the export of fish products?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) The assistance given by the Marine Products Export Development Authority (MPEDA) for fish farming, processing and export include subsidy assistance for new prawn farm development, establishment of seed banks, prawn hatcheries, seed re-

sources survey, micro level survey, subsidy assistance for upgrading the cold storages/freezing units and upgrading of processing plants and grant of cash compensatory support to exporters for specified items of export of marine products.

(b) The foreign exchange earned during the last five years by the export of marine products were as indicated below:

<i>Year</i>	<i>Export Value (in Rs. Crores)</i>
1984-85	584.29
1985-86	398.00
1986-87	460.67
1987-88	531.20
1988-89	597.85

(Source : MPEDA, Cochin)